

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4740
ANSWERED ON:23.04.2010
IMPORT OF RAW SUGAR
Siricilla Shri Rajaiah

Will the Minister of FINANCE be pleased to state:

- (a) the rate of duty levied on import of raw sugar;
- (b) whether the Government has plans to allow food processing companies like soft drink and ice cream manufacturers to import raw sugar at zero duty;
- (c) if so, the details thereof and modalities worked out so far;and
- (d) the response received so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

- (a) The general effective rate applicable to import of raw sugar is 60% advalorem.However, full exemption from basic customs duty has been provided to raw sugar imported by any person subject to specified conditions.
- (b)&(c) With effect from 31.03.2010 the Central Government has allowed import of raw sugar at zero basic duty to 'bulk consumers' who consume more than ten quintals of sugar per month as raw material for production or consumption or use in any manner, other than sale.
- (d) It is too early to have any response in this regard as the above concession has been notified only with effect from 31.03.2010.